

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

R-A. OA/TA/MP. No. 20/1994 (in TA No. 230/92)

Sunil Mohan Johri Versus W.O. & O.S.

Date of Order

Orders

This is a R-A. (in TA No. 230/92) for review the decision dated 21-1-94 passed by Hon'ble Mr. Justice D.L. Mehta, V.C. and Hon'ble Mr. B.N. Dhoundiyal Member (A). On scrutiny, it has the following defects:-

(i) A4 (Page-38) not filed in IInd set as mentioned in the index.

(ii) Affidavit not in proper/prescribed form not identified properly - $\frac{2}{13}$

Affidavit
attached &
identified by
C.A. (for the
applicant)
only 8/3
Defects
removed 8/3

11-4-94

Review Application may be registered and submitted to Hon'ble Mr. Justice D.L. Mehta, Vice-Chairman and Hon'ble Mr. B.N. Dhoundiyal, Member (Admn.) for orders by circulation.

(V.K. BANA)
DY. REGISTRAR.

HON'BLE VICE-CHAIRMAN.

HON'BLE MR. B.N. DHOUNDIYAL
(Member 'Admn.') Sar